NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 20.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr. Pon Pure Chemical India Pvt. Ltd. Vs Camson Bio Technologies Ltd.	
CP(IB) No.53/ BB/ 2017) .	For Hearing	Rule-9 of IB.		

SL. NAME (IN CAPITAL)		SIGNATURE
NO. & PHONE NUMBER	REPRESENTATION TO WHOM	
SRINATHA.P	counsel for operational	Signature P
91480584358	Creditor	Siere

Counsel for petitioner is present. No representation for respondent. Objections not filed. Respondent is called. Respondent is treated as absent. Counsel for petitioner is informed to suggest the name of IRP in order to proceed furtherin this matter. He reported that his senior counsel is ill and requested time to comply the objections raised by the Registry.

List it on 10.10.2017.

MEMBER (J)

MEMBER (T)